

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1946

ANSWERED ON:24.08.2007

UNAUTHORISED OCCUPATION OF GOVERNMENT ACCOMMODATION

Rawale Shri Mohan;Renge Patil Shri Tukaram Ganpatrao;Singh Deo Smt. Sangeeta Kumari

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of Government accommodations occupied unauthorisedly by former Minister, retired IAS, IPS officers and judges for the last five years;
- (b) the efforts made by the Government for vacating these accommodations during the last three years;
- (c) the number of such accommodations vacated during the above period;
- (d) the number of unvacated houses as on date alongwith the reasons;
- (e) whether any time-frame has been fixed to get them vacated; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): Nil.
- (b): Does not arise in view of part (a) above.
- (c): Not applicable in view of part (a) above.
- (d): Nil.
- (e): Does not arise in view of part (a) above.
- (f): Does not arise in view of part (e) above.